

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/161/KOB/2024in CP(IBC)/20/KOB/2022
SECTION	REG. 5 (1) (C),D,E,15,31,36, IBBI
NAME OF PARTIES	PADMAKUMAR K C (LIQUIDATOR) IN THE MATTER OF SOLAR OFFSET PRINTERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

18 April 2024

O R D E R

IA(IBC)/161/KOB/2024 in CP(IBC)/20/KOB/2022

This is an IA bearing No. 61/KOB/2024 filed by the Liquidator under Section 60(5) of IBC, 2016 & Regulation 5(1)(C), 5(1)(D), 5(1)(b), 15(2), 15(5), 31(1)(C) and 36 of IBBI (Liquidation Process) Regulations 2016 read with Rule 11 of NCLT Rules, 2016 to take on record the Fourth Progress report for the quarter ended 31.03.2024, Asset Sale Report, Audited accounts of the Liquidator's receipts and payments and the minutes of the 10th, 11th, 12th, 13th, and 14th Meetings of Stakeholders' consultation committee held on 10.01.2024, 19.02.2024, 05.03.2024, 14.03.2024 and 27.03.2024 respectively.

Learned Counsel, Mr. Sankar P Panicker appears on behalf of the Liquidator through virtual mode.

The said progress report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/161/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)